

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 18
TP (Co. Act.)- 27(PB)/2024
Old CP No. 320/2008

IN THE MATTER OF:

Ester Industries Ltd.

.... Petitioner/Applicant

Vs.

Indus Polyfilms Specialists Pvt. Ltd.

.... Respondent

Order u/S. 433(e)/433(f) of the Companies Act, 1956

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Sandeep Thukral

For the Respondent : None

ORDER

Mr. Sandeep Thukral, Ld. Counsel for the Petitioner appears through VC. It is unfortunate that the Ld. Counsel for the Petitioner is not in proper Advocate's robe and he has not taken steps to comply with the order.

In the interest of justice, one last opportunity is given to comply with the requirement of proceedings.

List the matter again **on 02.09.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)